

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100084/2004	State of Maharashtra CBI New Delhi Vs K.N.Bhajiwala and 6 others	SPP Mr. R N Sharma 1-Modi, 3-Tiwari, 4,5-Kadam, 6-Shejpal, 7-Nappinai
<u>HEARING</u>				
2	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma
